Declaration of Assets and Liabilities

Year 2023-24

Vikash Kuma Prasad , son/daughter/wife of Shri Sheo shankar Prasad, 34 years, belonging to Bihar legislative assembly secretariat service and Aged

> presently working as Assistant Section Officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

given)

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name(S) Kusum Kumari	Dependant- 1 Name SHEO SHANKAR PRASAD	Dependant- 2 Name SMT. ANITA DEVI	Dependant- 3 Etc. Name
(i)	Cash	Rs- 20000/-	Rs- 15000/-	Rs- 11000/-	Rs- 10000/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SAVING A/C-Rs60000/-	-	-		
(iii)	Bonds, Debentures and Shares in companies		-		•	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)		-			
(vi)	Jewellery (give details of weight and value)	120 gm gold	80 gm gold		50 GM GOLD	
(vii)	Other assets, such as values of claims / interests		÷.			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

(iii) Sales Tax [Only in case of proprietary business]	
(iv) Property Tax	

C. **Personal Detail**

GPF/CPF/PRAN No.

110194057667

Gender

В

Date of Birth

(M/F)

3 1 1 2 1 9 8 (DD/MM/YYYY)

Class/Group

:-

(A/B/C)

Cadre

BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

JEHANABAD

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have undivided ancestral parental property. I am entitled for 1/2 of this property . At present, the property belongs to my parent.

Signature

Name of Employee: VIKASH KUMAR PRASAD

Place: PATNA Date: 13.02.2024.

Designation:

Assistant section officer

Department:

BIHAR LEGISLATIVE ASSEMBLY

SECRETARIATE

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.